

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 2
(IB)-652(PB)/2019

IN THE MATTER OF:

M/s. Jones Lang Lasalle Building Petitioner
Operations Pvt Ltd.

v.

M/s. Celebration City Projects Pvt Ltd Respondent

Order U/s. 9 of IBC, 2016 (CIRP)

Order delivered on 24.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv. Rishabh Tyagi,
For the Petitioner : Sr. Adv. P. Nagesh, Adv. Akshay Sharma, Adv
Varun Tyagi, Adv. Pavraj Tyagi, Adv. Rishabh
Tyagi

For the RP : Adv. Gaurav Mitra, Adv. Pankaj Agarwal, Adv.
Shashwat Srivastava

For GDA : Sr. Adv. Sanjeev Kumar Dubey, Adv. Abhishek
Chaudhary, Adv. Pushpam Arya

ORDER

IA-6302/2022

Mr. Rishabh Tyagi, Ld. Proxy Counsel appears on behalf of Mr. Varun Mudgal, Ld. Counsel for the Applicant and seeks permission to withdraw the present application. He further states that Mr. Varun Mudgal, Ld. Counsel for the Petitioner undertakes to file an endorsement regarding the withdrawal of IA-6302/2022 which reads as under:-

“I am the main counsel in this matter and I wish to withdraw the IA No. 6302/2022. Varun Mudgal Advocate.”

In view of the same, **IA-6302/2022** stands **dismissed as withdrawn**.

IA-3227/2022, IA-3686/2022, IA-5262/2023

At request and by consent, list these IAs on **08.05.2024 as first item.**

**-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT**

**-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)**

24.04.2024
Lalit